

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 11
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

... Applicant/petitioner

Under Section 10 of IBC (Liq.)

Order delivered on 28.11.2019

Coram:

SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: -

ORDER

None present for the applicant. In the interest of justice, hearing is deferred to 13.12.2019.

sdt

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

28.11.2019
Dilshad

v-

sdt-

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)